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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 09/ 15	TP 71/16	For hearing	397/ 398	Pramerica ASPF-II Cyprus Holdings Ltd. Vs. Metro Corpn. Infrastruc-ture Ltd. & 2 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. ARUN SRI KUMAR
& NITYAKALYANI
(9886720984)
Keystone Partners

Petitioner

Arun Sri Kumar
Nitya

2. Abdul Ameen.M
9845210316

Respondent

Abdul Ameen

ORDER

Counsel for Petitioner is present. Counsel for Respondents is also present. Heard the Counsel for Petitioner in part. For continuation list it on 08/03/2018.

Ashok Kumar Mishra
Member (T)

Ratakonda Murali
Member (J)